

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION No. 2522  
TO BE ANSWERED ON 13<sup>TH</sup> DECEMBER, 2021**

**Education Projects**

**2522. SHRI JYOTIRMAY SINGH MAHATO:  
SHRI RAJENDRA DHEDYA GAVIT:  
SHRIMATI GEETA KORA:  
SHRIMATI RAKSHA NIKHIL KHADSE:  
SHRI JUGAL KISHORE SHARMA:  
SHRI MANOJ KOTAK:  
SHRI DILESHWAR KAMAIT:**

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the education projects in the country, State-wise particularly in West Bengal, Maharashtra, Jharkhand, Jammu and Bihar district-wise;
- (b) the details of the funds allocated/released on the said projects in the said States during each of the last three years and the current year district-wise;
- (c) the funds spent on the higher education projects during the said period along with the details thereof district-wise; and
- (d) the steps taken/being taken by the Government for effective implementation of the education projects in the above- mentioned States?

**A N S W E R**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)**

- (a): Details of education projects/schemes of Ministry of Education are indicated at **Annexure-I**.
- (b): The States/ UTs-wise details of funds allocated/released on the said projects/schemes for the last three year and the funds approved for current year, including the States of West-Bengal, Maharashtra, Jharkhand, Jammu and Bihar are given at **Annexure –II**.
- (c): Total amount spent on Higher Education Projects during the last three years and the current year is at **Annexure-II**.
- (d): The steps taken/being taken by the government for effective implementation of projects/schemes are indicated at **Annexure-III**.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.2522 TO BE ANSWERED ON 13.12.2021 ASKED BY HON'BLE MEMBER OF PARLIAMENT SHRI JYOTIRMAY SINGH MAHATO, SHRI RAJENDRA DHEDYA GAVIT, SHRIMATI GEETA KORA, SHRIMATI RAKSHA NIKHIL KHADSE, SHRI JUGAL KISHORE SHARMA, SHRI MANOJ KOTAK and SHRI DILESHWAR KAMAIT REGARDING "EDUCATION PROJECTS".**

**Details of the education projects/schemes:**

**SAMAGRA SHIKSHA**

**Samagra Shiksha** - an Integrated Scheme for School Education has been launched throughout the country as a Centrally Sponsored Scheme with effect from the year 2018-19. This programme subsumes the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE). It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. It envisages the 'school' as a continuum from pre-school, primary, upper primary, secondary to senior secondary levels. The States/UTs are assisted by the central government to implement the Samagra Shiksha as a programme for providing universal access and retention, bridging of gender and social category gaps in education and enhancement of learning level of children at all levels of school education. In addition the scheme is implemented across the country including rural areas and approvals for new interventions/infrastructure are given as per gaps identified under UDISE+.

**Pradhan Mantri Poshan Shakti Nirman (PM POSHAN)**

Central Government has approved the Centrally Sponsored Scheme 'Pradhan Mantri Poshan Shakti Nirman (PM POSHAN)' earlier known as 'National Programme for Mid-Day Meal in Schools' for providing one hot cooked meal in Government and Government – aided Schools. The Government has approved provision of hot cooked meal to children of Balvatika (before class I) also, in addition to the children of classes I to VIII. The Government approved continuation of the Scheme for the five year period 2021-22 to 2025-26 with the financial outlay of ₹ 54061.73 crores from the Central Government and ₹ 31733.17 crore from State Government & Union Territory Administrations. Central Government will also bear additional cost of about ₹ 45000 crore on food grains through subsidy.

The primary objective of the scheme is to improve the nutritional status of children studying in classes I-VIII in eligible schools.

## **National Means-cum-Merit Scholarship Scheme (NMMSS)**

The Central Sector Scheme 'National Means-cum-Merit Scholarship Scheme' was launched in May, 2008 with the objective to award scholarships to meritorious students of economically weaker sections to arrest their drop out at class VIII and encourage them to continue the study at secondary stage. One lakh fresh scholarships are awarded to selected students of class IX every year and their continuation/renewal in classes X to XII for study in a State Government, Government-aided and Local body schools under the scheme. As per the latest provision under the scheme the scholarship amount is enhanced from Rs. 6000/- to Rs. 12000/- per year with effect from 1<sup>st</sup> April, 2017.

Disbursement of Scholarships: The scheme is fully on boarded on National Scholarship Portal (NSP) from 2018-19. The State Governments / UT Administrations send the proposals/ list of eligible beneficiaries to the Ministry. The Ministry scrutinizes the proposal and sanction funds from Annual Budget Provision for releasing them to SBI, the implementing bank for scheme for disbursal of scholarships to students directly into their bank accounts by Direct Benefit Transfer (DBT) through Public Financial Management System (PFMS).

### **Literacy schemes for Adult Education**

In order to improve the literacy rate, a Centrally Sponsored Scheme of Adult Education namely Saakshar Bharat was implemented in the rural areas of 404 districts in 26 States and one UT, that had adult female literacy rate of 50 percent and below as per Census 2001, including left wing extremism affected districts, irrespective of their literacy rates, with special focus on women and other disadvantaged groups, since October 2009. The scheme was extended upto 31.03.2019. Further, a new Centrally Sponsored Scheme of Adult Education "Padhna Likhna Abhiyaan" was implemented in rural and urban areas of 33 states/ UTs during the financial year 2020-21, with a target of making 48.16 lakh adult non-literates as literates. A statement indicating details of State/UT-wise funds sanctioned/ released under the Saakshar Bharat Abhiyan and Padhna Likhna Abhiyaan during the last three financial years, i.e. 2018-19 to 2020-21 is at **Annexure-II**.

### **Scheme for Providing Education to Madrassas/Minorities (SPEMM):**

The Ministry of Education was implementing a Scheme for Providing Education to Madrassas/Minorities (SPEMM) which has been transferred to Ministry of Minority Affairs w.e.f. 01.04.2021. SPEMM comprises two schemes namely Scheme for Providing Quality Education in Madarsas (SPQEM) and Infrastructure Development in Minority Institutions (IDMI). The SPQEM provides financial assistance to encourage traditional institutions like Madarsas and Makhtabs to introduce modern education through subjects such as Science, Mathematics, Social Studies, Hindi and English in their curriculum. IDMI facilitates education of minorities by augmenting and strengthening school infrastructure in Minority Institutions (elementary/ secondary/senior secondary schools) in order to expand facilities for formal education to children of minority communities.

### **Kendriya Vidyalaya Sangathan (KVS) & Navodaya Vidyalaya Samiti (NVS):**

The State/UT wise list of Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas in the country (as on date) are given at **Annexure-IV**.

## **Schemes / Projects of the Department of Higher Education:**

### **Rashtriya Uchchar Shiksha Abhiyan (RUSA)**

Rashtriya Uchchar Shiksha Abhiyan (RUSA) is a Centrally Sponsored Scheme (CSS) being implemented by the Ministry of Education. RUSA seeks to improve the overall quality of existing States higher educational institutions by ensuring their conformity to prescribed norms and standards and adoption of accreditation as mandatory quality assurance framework; correcting regional imbalances by facilitating access to high quality institutions in rural and semi urban areas.

RUSA supports colleges and universities across the country under various components such as Creation of Universities by the way of Upgradation of Existing Autonomous Colleges, Creation of Universities by conversion of Colleges in Cluster, Excellence and Quality enhancement of Universities, Infrastructure grants to universities, Infrastructure grants to colleges, etc.

The details of the funds released during the last three years and current year under RUSA scheme is at Annexure II. The number of education projects state-wise benefitted under RUSA Scheme since inception of the scheme is at Annexure V

### **National Institute of Technology (NIT)**

As per the present policy of the Central Government every state should have one National Institute of Technology (NIT) each so as to cater to the needs of the students of the respective States/Union Territories. Accordingly at present, 31 NITs are functioning in the Country as "Institution of National Importance" under the NITSER Act, 2007 to promote quality technical education & Research and providing high quality technical manpower for regional and national requirements in the areas of engineering and technology. The details of fund released in the last five years are given at Annexure-II

### **IISc**

IISc Bangalore (Karnataka), IISER Pune (Maharashtra), IISER Kolkata (West Bengal), IISER Mohali (Punjab) and IISER Bhopal (Madhya Pradesh)- These Institution are already established with no construction related to permanent campus going on. IISER Thiruvananthapuram (Kerala), IISER Tirupati (Andhra Pradesh) and IISER Berhampur (Odisha) - These Institutions are in project mode.

## **ANNEXURE-II**

ANNEXURE REFERRED TO IN REPLY TO PART (b) and (c) OF LOK SABHA UNSTARRED QUESTION NO.2522 TO BE ANSWERED ON 13.12.2021 ASKED BY HON'BLE MEMBER OF PARLIAMENT SHRI JYOTIRMAY SINGH MAHATO, SHRI RAJENDRA DHEDYA GAVIT, SHRIMATI GEETA KORA, SHRIMATI RAKSHA NIKHIL KHADSE, SHRI JUGAL KISHORE SHARMA, SHRI MANOJ KOTAK and SHRI DILESHWAR KAMAIT REGARDING "EDUCATION PROJECTS".

State and year-wise, the details of funds allocated/released for the projects/schemes during the last three year and current year of Ministry of Education

### **INDEX**

<b>Sl. No.</b>	<b>Particular</b>	<b>Page No.</b>
1.	Samagra Shiksha (SS)	6
2.	Pardhan Mantri Poshan Shakti Nirman	7
3.	Saakshar Bharat Programme (SBP) & Padhna Likhna Abhiyaan (PLA)	8
4.	National Means-cum-Merit Scholarship Scheme (NMMSS)	9
5.	Scheme for Providing Education to Madarasas/Minorities (SPEMM)	11
6.	National Institutes of Technology (NITs) and Indian Institute of Engineering Science and Technology (IEST)	12
7.	Central Universities (CU)	13
8.	Indian Institute of Technologies (IITs)	14
9.	Indian Institute of Science (IISc) and Indian Institute of Science Education and Research (IISER)	14
10.	Rashtriya Uchcharat Shiksha Abhiyan (RUSA)	17
11.	ISSE & IISERs	18

**State/UT-wise details of the Central share released and expenditure incurred under the scheme of Samagra Shiksha since 2018-19  
(Rs. in lakh)**

S. No.	Name of the State/UT	2018-19		2019-20		2020-21		2021-22	
		Central Share Released	Expenditure including State Share, Unspent Balances etc.	Central Share Released	Expenditure including State Share, Unspent Balances etc.	Central Share Released	Expenditure including State Share, Unspent Balances etc.	Central Share Released (upto 31.10.2021)	Expenditure including State Share, Unspent Balances etc. (upto 31.10.2021)
1	A & N Islands	2180.33	1766.22	3093.94	3296.83	4037.43	4466.32	1129.99	1932.57
2	Andhra Pradesh	95096.76	190605.61	105996.21	179234.81	86975.09	108556.12	32390.98	45600.60
3	Arunachal Pradesh	33048.80	40262.37	34717.07	35870.51	33964.52	28533.15	10421.89	11286.70
4	Assam	157072.23	161942.05	152100.38	178338.27	159429.09	189295.95	41312.75	68001.12
5	Bihar	305837.73	558747.65	326693.12	547839.01	282822.81	518977.57	246106.58	216039.04
6	Chandigarh	7714.56	6636.59	6371.14	7670.42	7115.42	8708.35	8201.00	5190.83
7	Chhattisgarh	88206.43	137877.76	101322.73	104163.36	35068.41	106813.12	17590.84	8342.90
8	Dadra & N. Haveli	3462.38	3555.34	3835.33	870.36	3493.77	4190.87	1631.23	2339.29
9	Daman & Diu	631.22	835.22	924.44					
10	Delhi	13981.74	27567.09	25698.06	30095.02	14926.44	36788.81	7420.07	8659.81
11	Goa	1353.03	2379.62	1525.39	3167.57	1788.38	2718.32	410.13	1066.05
12	Gujarat	67089.16	128282.27	115286.16	177438.40	97632.80	179496.77	24280.87	32110.94
13	Haryana	57841.95	74361.51	61846.56	108614.95	74570.72	122298.83	19031.80	49829.66
14	Himachal Pradesh	43295.44	48299.34	47315.93	53992.52	49230.46	41213.38	8394.97	19510.66
15	Jammu & Kashmir	171776.09	147166.18	74028.22	32801.27	38557.43	118456.76	25930.62	11300.80
16	Jharkhand	68596.00	130488.03	91426.74	183348.70	86561.21	144324.65	62311.33	44334.63
17	Karnataka	62784.00	125738.75	73032.69	109628.31	61010.01	88580.17	16570.16	62174.11
18	Kerala	25604.99	39690.86	21420.28	36797.73	23838.59	43630.97	5911.83	11667.12
19	Ladakh		0.00	4147.17	83.02	5806.39	2042.92	1268.52	823.12
20	Lakshadweep	265.06	217.79	728.11	510.25	254.63	261.64	166.91	97.81
21	Madhya Pradesh	243783.65	359283.06	256144.65	467563.75	246219.48	430851.72	156770.08	51544.80
22	Maharashtra	95051.92	148106.55	73423.81	138286.82	63559.58	100375.55	24505.14	37356.15
23	Manipur	25202.02	25425.51	27363.08	34940.03	32364.84	32954.52	8466.00	12546.56
24	Meghalaya	23784.61	36857.69	32311.14	37571.09	28355.68	40517.59	7608.82	9662.94
25	Mizoram	14630.41	17032.91	16813.38	15375.30	18855.02	18868.22	4985.19	6630.92
26	Nagaland	19766.33	17457.22	19047.59	19644.72	21347.11	17667.02	4702.21	7630.42
27	Odisha	123021.50	260261.41	189289.15	305962.32	130145.67	276836.93	91530.15	100072.74
28	Puducherry	804.88	2186.97	786.54	1868.03	972.44	2326.10	769.01	704.52
29	Punjab	44400.00	75356.38	46239.27	105492.69	53143.13	127385.30	13588.32	31898.76
30	Rajasthan	262721.45	361782.35	291132.13	373349.39	225943.67	425873.85	64114.87	280151.43
31	Sikkim	6624.19	9984.00	11040.54	10172.92	6451.72	9115.62	3062.41	4137.45
32	Tamil Nadu	147444.01	246645.22	176912.17	296785.04	162153.74	271492.84	40791.49	41178.31
33	Telangana	68840.41	108561.83	109524.00	158520.45	34807.36	105952.79	21456.41	17116.79
34	Tripura	24896.49	28624.26	23492.36	32043.98	40371.19	31565.04	8492.12	12817.00
35	Uttar Pradesh	462541.04	684631.10	498559.56	683202.64	457185.61	667843.10	103779.32	144561.48
36	Uttarakhand	51138.26	47317.44	51187.76	53723.01	54149.33	58187.33	15397.22	28288.20
37	West Bengal	108934.52	231606.51	157905.49	279831.05	132743.02	191443.12	97346.54	97440.32
	<b>Total</b>	<b>2929423.59</b>	<b>4487540.66</b>	<b>3232682.27</b>	<b>4808094.54</b>	<b>2775852.18</b>	<b>4558611.31</b>	<b>1197847.77</b>	<b>1484046.55</b>

Source: PRABANDH Portal

**PM POSHAN SCHEME**

**Central Assistance Allocated/Release and Utilization under PM POSHAN Scheme**

S. No.	States/UTs	2018-19	2019-20	2020-21	2021-22
		Allocated/ Released	Allocated/ Released	Allocated/ Released	Approved Central Assistance
1	Andhra Pradesh	25748.17	28563.77	37510.17	40602.29
2	Arunachal	2506.03	2367.9	2917.87	2970.8
3	Assam	51982.21	55325.82	75703.77	74796.64
4	Bihar	112448.94	109313.34	139248.01	142697.7
5	Chhattisgarh	32085.98	25489.23	38080.87	39531.47
6	Goa	1309.07	1276.05	1709.34	1897.98
7	Gujarat	42351.63	39287.11	52871.83	54349.04
8	Haryana	13218.95	10889.91	15572.73	17888.16
9	Himachal Pradesh	8021.30	7557.54	10500.11	10600.65
10	Jammu &	10665.80	2666.45	15960.26	15215.08
11	Jharkhand	33242.99	32310.9	35203.74	41583.01
12	Karnataka	40707.67	52056.79	51553.53	57771.73
13	Kerala	19856.63	19962.41	27688.82	28919.09
14	Madhya Pradesh	56191.95	50407.62	82754.74	89422.19
15	Maharashtra	98185.46	99468.82	100250.03	121547.2
16	Manipur	2050.81	2192.3	3900.45	3038.03
17	Meghalaya	7734.39	7835.83	8733.94	8674.03
18	Mizoram	1889.23	2047.93	2313.45	2216.71
19	Nagaland	2861.95	2279.38	2744.38	2454.31
20	Odisha	39556.93	40358.68	58301.22	57057.14
21	Punjab	15249.99	13855.77	21769.15	21205.41
22	Rajasthan	42043.30	47252.76	71100.05	73805.45
23	Sikkim	881.15	817.45	840.58	867.24
24	Tamil Nadu	42054.58	43121.49	49221.67	45101.93
25	Telangana	15757.34	18821.14	4524.22	17825.00
26	Tripura	5339.03	5598.51	6220.56	7726.63
27	Uttarakhand	9478.27	10273.31	13024.30	13958.65
28	Uttar Pradesh	112771.60	118201.96	207166.14	232064.08
29	West Bengal	91710.01	107102.66	134330.72	139959.42
30	A&N Islands	584.78	754.85	648.71	564.83
31	Chandigarh	1062.83	884.26	1338.56	1696.78
32	D&N H & D&D	933.22	831.2	1307.94	1237.9
33	Delhi	304.07	10319.99	11297.29	14767.51
34	Lakshadweep	9808.38	98.93	32.62	139.68
35	Ladakh	124.63	122.35	555.79	386.65
36	Puducherry	515.51	290.01	503.45	585.29
<b>TOTAL (In Lakhs)</b>		<b>1902685.04</b>	<b>970004.42</b>	<b>1287401.01</b>	<b>1385125.70</b>
<b>TOTAL (In Crore)</b>		<b>19026.85</b>	<b>9700.04</b>	<b>12874.01</b>	<b>13851.26</b>

**Central share released under Adult Education Scheme, i.e. “Saakshar Bharat Programme (SBP)” and “Padhna Likhna Abhiyan (PLA)” during the last 3 years (Amount in Lakhs)**

S. No.	Name of State/UT	Funds released under SBP	2019-2020	Funds released under PLA
		2018-19		2020-21
1	Andaman & Nicobar Islands	NA	No Scheme of Adult Education was under implementation during the financial year 2019-2020.	94.50
2	Andhra Pradesh	0		444.60
3	Arunachal Pradesh	579.88		113.38
4	Assam	0		326.25
5	Bihar	525.00		578.00
6	Chandigarh	0.00		95.00
7	Chhattisgarh	0		351.00
8	D&N Haveli	0		116.50
9	Goa	NA		NA
10	Gujarat	0		217.80
11	Haryana	0		150.60
12	Himachal Pradesh	0		225.90
13	Jammu & Kashmir	264.65		105.30
14	Jharkhand	600.00		284.00
15	Karnataka	0		444.60
16	Kerala	NA		284.23
17	Ladakh	NA		51.00
18	Lakshadweep	NA		32.06
19	Madhya Pradesh	414.64		445.00
20	Maharashtra	1794.81		NA
21	Manipur	20.46		113.40
22	Meghalaya	0		113.40
23	Mizoram	NA		85.49
24	Nagaland	0		113.40
25	NCT of Delhi	NA		43.80
26	Odisha	0		284.00
27	Puducherry	NA		75.57
28	Punjab	NA		70.20
29	Rajasthan	0		578.28
30	Sikkim	8.05		45.90
31	Tamil Nadu	0		431.40
32	Telangana	0		310.80
33	Tripura	0		113.40
34	Uttar Pradesh	0		578.00
35	Uttarakhand	245.48		426.00
36	West Bengal	0		NA
<b>Total</b>		<b>4,452.97</b>		<b>7742.76</b>

\*NA - Not Applicable as scheme is not implemented



### National Means-cum-Merit Scholarship Scheme (NMMSS)

Statement showing Statewise and year-wise number of scholarships and funds sanctioned to students under the National Means-cum-Merit Scholarship Scheme (NMMSS) during last three years and current year

S.No.	Name of State/UTs	F.Y. 2018-19		F.Y. 2019-20		F.Y. 2020-21		F.Y. 2021-22#	
		No. of Scholarships (Fresh+Renewal)	Amount (Rs in lakh)	No. of Scholars (Fresh+Renewal)	Amount (Rs in lakh)	No. of Scholarships (Fresh+Renewal)	Amount (Rs in lakh)	No. of Scholars (Fresh+Renewal)	Amount (Rs in lakh)
1	Andman & Nicobar Islands	197	23.64	212	25.44	129	15.48		
2	Andhra Pradesh	10225	1227.00	7450	894.00	9063	1087.56		
3	Telangana	10441	1252.92	6457	774.84	5112	613.44		
4	Arunachal Pradesh	-	*	90	10.80	117	14.04		
5	Assam	497	59.64	1353	162.18	2291	273.48		
6	Bihar	14041	1564.08	12827	1486.20	15670	1862.76		
7	Chandigarh	427	51.24	177	21.24	322	38.64		
8	Chhattisgarh	642	77.04	622	74.64	919	110.28		
9	Dadra & Nagar Haveli	114	13.68	42	5.04	67	8.04		
10	Daman & Diu	81	9.72	32	3.84				
11	Delhi	4289	514.62	1076	129.12	8102	972.24		
12	Goa	297	35.64	289	34.68	90	10.80		
13	Gujarat	14557	1746.68	9666	1159.92	15899	1907.88		
14	Haryana	3650	438.00	8394	995.28	10540	1264.80		
15	Himachal Pradesh	4212	505.26	3039	364.68	3356	402.72		
16	Jammu & Kashmir	604	72.48	1192	143.04	3135	376.20		
17	Jharkhand	1466	133.32	1393	166.80	1339	160.68		
18	Karnataka	21664	2599.56	24597	2951.64	13298	1595.76		
19	Kerala	16560	1987.20	23608	2832.96	13031	1563.72		
20	Lakshadweep	-	*	-	*	*	*		

S.No.	Name of State/UTs	F.Y. 2018-19		F.Y. 2019-20		F.Y. 2020-21		F.Y. 2021-22#	
		No. of Scholarships (Fresh+Renewal)	Amount (Rs in lakh)	No. of Scholars (Fresh+Renewal)	Amount (Rs in lakh)	No. of Scholarships (Fresh+Renewal)	Amount (Rs in lakh)	No. of Scholars (Fresh+Renewal)	Amount (Rs in lakh)
21	Madhya Pradesh	9814	1123.48	46681	5116.99	14511	1595.71		
22	Maharashtra	74488	7574.81	30035	3604.20	59152	7090.20		
23	Manipur	45	5.40	387	46.44	130	15.60		
24	Meghalaya	117	14.04	905	108.60	304	36.48		
25	Mizoram	387	46.44	653	78.36	277	33.24		
26	Nagaland	360	43.20	-	*	659	79.08		
27	Orissa	9540	1144.80	12613	1513.56	13978	1677.36		
28	Pudducherry	700	84.00	323	38.76	398	47.76		
29	Punjab	6482	777.84	3802	430.68	5010	596.70		
30	Rajasthan	13548	1624.02	9091	1057.98	11198	1329.72		
31	Sikkim	68	8.16	229	27.48	98	11.76		
32	Tamil Nadu	15063	1807.56	44412	5329.44	26932	3231.84		
33	Tripura	171	20.52	168	20.16	464	55.62		
34	Uttar Pradesh	6767	812.04	3676	441.00	5141	616.86		
35	Uttarakhand	3422	402.54	1131	133.02	3637	436.44		
36	West Bengal	35394	3936.42	23599	2830.92	23134	2776.08		
	<b>TOTAL</b>	<b>280330</b>	<b>31736.99</b>	<b>280221</b>	<b>33013.93</b>	<b>267503</b>	<b>31908.97</b>		

\* Proposal not received from State/UT Governments

The funds are not released/allocated to States/UTs and are released to State Bank of India, New Delhi which disburses the scholarship amount directly into the students' bank accounts following Direct Benefit Transfer (DBT) mode.

# NMMSS is boarded on National Scholarship Portal (NSP), which operates from July to December every year for the registration and renewal of applications. The finally verified applications complete in all respects are considered for sanction and disbursement of scholarship amount. Therefore, actual expenditure for scholarship under the scheme is Nil

The state-wise detail of fund released under SPEMM for the year 2018-19 to 2020-21:

Amount in Rs. in lakh

S. No.	Name of State / UT	2018-19			2019-20			2020-21		
		Released under IDMI	Released under SPQEM	Total Released under SPEMM	Released under IDMI	Released under SPQEM	Total Released under SPEMM	Released under IDMI	Released under SPQEM	Total Released under SPEMM
		Amount	Amount	Amount	Amount	Amount	Amount	Amount	Amount	Amount
1	Bihar		-	-		-	-			
2	Chhattisgarh		209.67	209.67		-	-		336.055	336.055
3	Haryana				278.44		278.44			
4	Jharkhand		-	-		-	-			
5	Karnataka		-	-		-	-			
6	Kerala	31.685		31.685	25.81		25.81			
7	Madhya Pradesh		567.123	567.123	31.05	-	31.05		586.847	586.847
8	Maharashtra							44.485		44.485
9	Manipur	25		25						
10	Mizoram	82.39		82.39	251.77		251.77	4.875		4.875
11	Nagaland									
12	Rajasthan							4.50		4.50
13	Sikkim				148.74		148.74			
14	Tamil Nadu	-		-						
15	Tripura		147.60	147.60		445.44	445.44		442.15	442.15
16	Uttar Pradesh	218.25	491.444	709.694		5912.808	5912.808	542.51	18516.02	19058.53
17	Uttarakhand		51.84	51.84		-	-	120.02	830.8236	950.84359
18	West Bengal		-	-	-	-	-	-	-	-
	<b>Total</b>	<b>357.325</b>	<b>1467.677</b>	<b>1825.002</b>	<b>735.81</b>	<b>6358.248</b>	<b>7094.058</b>	<b>716.4</b>	<b>20711.9</b>	<b>21428.2856</b>

**ACTUAL AMOUNT RELEASED TO NATIONAL INSTITUTES OF TECHNOLOGY (NITs)**

Sl No.	Name of the Institute	State	Fund Released (Rs. in lac)				
			2016-17	2017-18	2018-19	2019-20	2020-21
1.	NIT-Durgapur	West Bengal	10330.00	16934.00	13399.00	17229.83	11850.17
2.	IEST Shibpur	West Bengal	9882.00	13000.00	13000.00	13527.00	14942.25
3.	VNIT-Nagpur	Maharashtra	14350.00	17813.00	14145.00	15136.58	13782.25
4.	NIT-Jamshedpur	Jharkhand	9450.00	14285.00	10388.00	9430.56	8018.82
5.	NIT-Srinagar	Jammu & Kashmir	8900.00	13090.00	19159.00	12169.00	13835.06
6.	NIT-Patna	Bihar	10180.00	12189.00	8768.00	9705.00	8888.00

## CENTRAL UNIVERSITIES

No funds have been allocated state-wise under the Scheme "Grants to Central Universities". However, the details of funds allocated/released to Central Universities (CUs) under Capital Assets during the last three years and the current year is given below:

STATEMENT INDICATING GRANT RELEASED TO CENTRAL UNIVERSITIES DURING 2018-19 to 2021-22 (up to Nov.2021)												
(Rs. in lakhs)												
Sl. No	Name of the State	Name of the University	2018-19	2019-20			2020-21			2021-22 (upto Nov, 21)		
			Capital Assets	Capital Assets	HEFA	Total	Capital Assets	HEFA	Total	Capital Assets	HEFA	Total
1	2	3		5			6			7		
1	BIHAR	C.U. OF SOUTH BIHAR	2500.00	1475.00	1697.00	3172.00	650.00	1271.00	1921.00	225.00	1921.00	2146.00
		MAHATMA GANDHI CENTRAL UNIVERSITY	555.20	*515.00	0.00	515.00	460.00	0.00	460.00	213.00	0.00	213.00
2	JAMMU & KASHMIR	C.U. OF JAMMU	1150.00	1425.00	0.00	1425.00	550.00	0.00	550.00	175.00	0.00	175.00
3	JHARKHAND	C.U. OF JHARKHAND	1100.00	775.00	1158.00	1933.00	550.00	2461.00	3011.00	200.00	1373.00	1573.00
4	MAHARASHTRA	M.G.A. HINDI VISHWAVIDYALAYA	500.00	625.00	0.00	625.00	650.00	0.00	650.00	275.00	0.00	275.00
5	WEST BENGAL	VISVA BHARATI	1225.00	900.00	306.00	1206.00	850.00	0.00	850.00	250.00	0.00	250.00
	<b>TOTAL (I) (NON-NER CENTRAL UNIVS)</b>		<b>7030.20</b>	<b>5715.00</b>	<b>3161.00</b>	<b>8876.00</b>	<b>3710.00</b>	<b>3732.00</b>	<b>7442.00</b>	<b>1338.00</b>	<b>3294.00</b>	<b>4632.00</b>

\*MGCU - Supersession of earlier sanction amount of Rs.10.00 lakhs 27.03.2020 but fund released on 06.10.2020

**IITs:**

<b>Release of Grants last three years and current F.Y. 2021-22</b>						<b>(Rs. in cr.)</b>
<b>S. No.</b>	<b>Name of Institute</b>	2018-19	2019-20	2020-21	2021-22 as on 30.11.2021	
1	IIT-Bombay	676.22	704.22	651.95	481.45	
2	IIT Kharagpur	658.77	759.13	636.33	459.54	
3	IIT-Patna	133.81	129.88	122.02	103.83	
4	IIT Jammu	31.01	57.02	101.42	210.61	
5	IIT ISM Dhanbad	238.00	309.00	319.77	183.37	

**IIITs:***(Rs. in Crore)*

<b>Sl. No.</b>	<b>Distt./State</b>	<b>Name of the Institute</b>	<b>Funds allocated/released</b>				<b>Project Status</b>
			2018-19	2019-20	2020-21	2021-22 (till 30.11.2021)	
1.	Bhagalpur, Bihar	IIIT (PPP) Bhagalpur	0.00	1.00	8.59	0.00	--
2.	Jammu	Nil					NA
3.	Ranchi, Jharkhand	IIIT (PPP) Ranchi	5.00	1.00	6.24	11.51	--
4.	Nagpur, Maharashtra	IIIT (PPP) Nagpur	23.15	15.00	14.00	2.85	--
5.	Pune, Maharashtra	IIIT (PPP) Pune	5.38	5.00	2.50	1.00	--
6.	Nadia, West Bengal	IIIT (PPP) Kalyani	15.35	4.45	5.00	18.00	--

(Rs. in Crore)

Sl. No.	Distt./State	Name of the Institute	Funds allocated/released				Project Status
			2018-19	2019-20	2020-21	2021-22 (till 30.11.2021)	
<b>CFTIs</b>							
1.	Gwalior, Madhya Pradesh	ABV-IIITM Gwalior	35.49	47.45	26.35	15.80	Completed
2.	Prayagraj, Uttar Pradesh	IIIT Allahabad	39.59	47.08	57.23	40.44	
3.	Jabalpur, Madhya Pradesh	IIITD&M Jabalpur	78.83	26.1	45.88	35.8	
4.	Kancheepuram, Tamil Nadu	IIITD&M Kancheepuram	82.07	23.09	32.72	19.20	
5.	Kurnool, Andhra Pradesh	IIITD&M Kurnool	23.36	23.59	32.98	32.21	--
<b>PPPs</b>							
1.	Guwahati, Assam	IIIT Guwahati	11.42	0.00	0.00	0.00	Completed
2.	Kota, Rajasthan	IIIT Kota	7.50	13.16	6.20	4.60	--
3.	Vadodara, Gujarat	IIIT Vadodara	14.00	6.00	0.00	0.00	--
4.	Chittoor, Andhra Pradesh	IIIT Sri City Chittoor	21.39	21.78	0.50	0.75	--
5.	Tiruchirappalli, Tamil Nadu	IIIT Tiruchirappalli	0.00	7.00	25.50	31.91	--
6.	Una, Himachal Pradesh	IIIT Una	5.74	12.84	24.03	26.35	--
7.	Sonepat, Haryana	IIIT Sonepat	6.00	1.04	0.55	0.67	--
8.	Nadia, West Bengal	IIIT Kalyani	15.35	4.45	5.00	18.00	--
9.	Dharwad, Karnataka	IIIT Dharwad	2.00	29.66	32.90	0.44	Completed
10.	Senapati, Manipur	IIIT Senapati	0.00	3.76	4.98	0.00	--
11.	Kottayam, Kerala	IIIT Kottayam	16.00	15.72	3.30	2.50	--
12.	Lucknow, Uttar Pradesh	IIIT Lucknow	21.28	8.22	6.44	0.22	--
13.	Ranchi, Jharkhand	IIIT Ranchi	5.00	1.00	6.24	11.51	--
14.	Pune, Maharashtra	IIIT Pune	5.38	5.00	2.50	1.00	--
15.	Nagpur, Maharashtra	IIIT Nagpur	23.15	15.00	14.00	2.85	--
16.	Bhopal, Madhya	IIIT Bhopal	6.09	1.00	0.50	0.00	--

Sl. No.	Distt./State	Name of the Institute	Funds allocated/released				Project Status
			2018-19	2019-20	2020-21	2021-22 (till 30.11.2021)	
	Pradesh						
17.	Surat, Gujarat	IIIT Surat	5.00	1.00	1.15	1.25	--
18.	Bhagalpur, Bihar	IIIT Bhagalpur	0.00	1.00	8.59	0.00	--
19.	West Tripura, Tripura	IIIT Agartala	0.00	0.00	0.12	0.00	--
20.	Raichur, Karnataka	IIIT Raichur	0.00	3.00	1.52	0.00	--



**Funds released to States/UTs during the last three years and the current year under RUSA**

**(Rs. in Crores)**

S.No	Name of State/UT	2018-19	2019-20	2020-21	2021-22	Total
1	Andhra Pradesh	100.10	52.08	34.11	0.00	186.29
2	Arunachal Pradesh	25.20	8.10	0.00	0.00	33.3
3	Assam	161.18	14.40	0.00	9.24	184.82
4	Bihar	1.50	70.50	0.00	6.45	78.45
5	Chhattisgarh	30.30	66.45	0.00	0.00	96.75
6	Goa	12.90	8.85	0.00	4.65	26.4
7	Gujarat	40.26	30.24	5.66	0.00	76.16
8	Haryana	70.72	25.24	0.00	0.00	95.96
9	Himachal Pradesh	29.55	34.34	0.90	3.69	68.48
10	Jammu & Kashmir	59.25	88.45	4.92	0.00	152.62
11	Jharkhand	47.40	67.95	12.42	23.49	151.26
12	Karnataka	65.49	69.75	0.00	3.74	138.98
13	Kerala	82.35	14.40	0.00	8.14	104.89
14	Madhya Pradesh	85.65	38.70	0.00	11.41	135.76
15	Maharashtra	45.18	87.70	0.00	15.90	148.78
16	Manipur	13.05	14.18	18.95	20.07	66.25
17	Meghalaya	20.10	24.74	5.85	0.00	50.69
18	Mizoram	21.07	13.41	10.03	5.40	49.91
19	Nagaland	5.40	34.15	0.00	0.00	39.55
20	Odisha	68.55	34.51	5.04	20.90	129
21	Punjab	32.20	22.75	0.00	14.65	69.6
22	Rajasthan	60.30	55.07	12.29	0.00	127.66
23	Sikkim	22.50	8.33	0.44	0.00	31.27
24	Tamil Nadu	44.80	135.57	0.00	13.64	194.01
25	Telangana	41.71	55.08	14.47	0.00	111.26
26	Tripura	8.51	11.72	0.00	0.00	20.23
27	Uttar Pradesh	0.00	81.01	17.36	4.20	102.57
28	Uttarakhand	33.38	47.33	2.20	29.85	112.76
29	West Bengal	124.00	47.07	8.28	11.65	191
30	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0
31	Chandigarh	11.00	6.80	11	0.00	28.8
32	Delhi	0.00	0.00	0.00	0.00	0
33	Dadra & Nagar Haveli	4.33	0.00	0.00	0.00	4.33
34	Daman and Diu	3.94	0.00	0.00	0.00	3.94

35	Puducherry	7.80	2.04	0.00	0.00	9.84
36	Ladakh	0.00	1.55	0.00	0.00	1.55
<b>Total</b>		<b>1379.67</b>	<b>1272.46</b>	<b>163.92</b>	<b>207.07</b>	<b>3023.12</b>

**The details of funds allocated/released to IISc and IISERs during each of the last three years and the current year is as below:**

Name of the Institute	Year-wise							
	2018-19		2019-20		2020-21		2021-22 (as on 09.12.2021)	
	Fund Allocated	Fund Released	Fund Allocated	Fund Released	Fund Allocated	Fund Released	Fund Allocated	Fund Released
IISc Bangalore	480.45	480.45	578.65	569.56	590.60	590.60	600.25	450.20
IISER Pune	650.40	94.85	841.22	137.98	993.05	108.99	946.00	86.99
IISER Kolkata		79.4		109.21		106.19		89.20
IISER Mohali		90.68		89.25		117.05		54.67
IISER Bhopal		110.08		130.14		147.69		79.20
IISER Thiruvananthapuram		157.00		123.8		60.50		101.95
IISER Tirupati		56.71		94.52		236.94		127.69
IISER Berhampur		31.5		106.32		215.59		154.99
Total (IISERs)		650.40		620.22		841.22		791.22

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO.2522 TO BE ANSWERED ON 13.12.2021 ASKED BY HON'BLE MEMBER OF PARLIAMENT SHRI JYOTIRMAY SINGH MAHATO, SHRI RAJENDRA DHEDYA GAVIT, SHRIMATI GEETA KORA, SHRIMATI RAKSHA NIKHIL KHADSE, SHRI JUGAL KISHORE SHARMA, SHRI MANOJ KOTAK and SHRI DILESHWAR KAMAIT REGARDING "EDUCATION PROJECTS".**

**The steps taken/being taken by the government for effective implementation of education projects/schemes:**

The following mechanism is followed for review of funds utilisation against planned expenditure under Samagra Shiksha:

I. PFMS – Central share of funds are routed through the PFMS (Public Financial Management System) and the release of State share against the Central share i.e. total withdrawal from the treasury is also reflected on the PFMS portal and verified from the same.

II. PRABANDH System - Project Appraisal, Budgeting Achievements and Data Handling System is the online monitoring platform of Samagra Shiksha. The PRABANDH System has been enabled on the website <https://seshagun.gov.in> and can be accessed from the School, Block, District and State Level. The important features of the PRABANDH System are:

- Online submission of Annual Work Plan & Budget from District/State Level
- Tracking of GOI Funds, release to State/UTs
- Generation of different types of reports like Physical & Financial Progress, Spill-over, and Committed Liabilities, Un-spent balances etc., on real time basis.
- A Data Visualization Dashboard has been created in the PRABANDH System for display of monthly status of physical and financial progress under the major interventions.
- Another important feature of PRABANDH is the activation of Web services with DBT Bharat Portal, in respect of DBT components under Samagra Shiksha i.e. Free Textbooks, uniforms, Cash and kind assistance to children with special needs.
- An Expenditure Module for District Users has been introduced to capture the physical and financial progress of various interventions from the district level and the progress can be seen in the National Reports.

III. Other Monitoring Methods –

- Annual and periodic Review Meetings by Secretary (SE&L) with Education Secretaries/SPDs.
- Review of UTs by Hon'ble Home Minister with Lt. Governors and Administrators.
- Visits to States and UTs by Ministry officials.
- National Workshop/Review meetings on Physical and Financial Progress.
- UDISE+: Data bank of Education Indicators, Linkages with School GIS portal, Performance Grading Index for states and UTs.

Under Samagra Shiksha, the Central Share is released in two instalments in a year. The 1st instalment is released in two tranches, 1st tranche as ad-hoc instalment & 2nd tranche as balance of the 1st instalment. The ad-hoc instalment is released in the month of April-May to meet immediate requirements. The balance of the 1st instalment is released subject to the release of state matching share, furnishing of provisional utilization certificate of previous year, statement of cumulative state share, statement on outstanding advances, expenditure statement and furnishing of information as per Manual on Financial Management & Procurement. The 2nd instalment is released based on the pace of expenditure, receipt of commensurate state share, audited accounts, statement cumulative state share, statement on outstanding advances, up-to date expenditure statement, furnishing of information as prescribed in the Manual on Financial Management & Procurement and audited utilization certificate of previous year. The unspent balances of last year are taken into account while releasing the funds.

**Pradhan Mantri Poshan Shakti Nirman (PM POSHAN):** The Government of India has issued guidelines on quality safety and hygiene to all the States and UTs for effective implementation of the Scheme. These guidelines inter-alia, provide for instructions to schools to procure Agmark quality and branded items for preparation of mid day meals, tasting of meals by 2-3 adult members of School Management Committee including at least one teacher before serving to children and to put in place a system of testing of food samples by accredited laboratories. Further, the MDM Rules 2015 provide for mandatory testing of food samples by Government recognized laboratories to ensure that the meals meet nutritional standards and quality. The Government has also adopted an elaborate monitoring mechanism at Central, State and District levels to ensure quality food is served to children under the Scheme.

**National Means-cum-Merit Scholarship Scheme (NMMSS):** The Scheme is covered under the Direct Benefit Transfer (DBT) and boarded on National Scholarship Portal (NSP) since 2015-16. The NSP has been developed by Department of Electronics and Information Technology (DeitY) for streamlining and fast tracking the release of Scholarships across Ministries / Departments with efficiency, transparency and reliability. The eligible students from different States/UTs register themselves on NSP.

#### **Higher Education:**

**Rashtriya Uchchar Shiksha Abhiyan (RUSA):** All the release of Central grants under RUSA are made through PFMS platform. In addition, regular review meetings are being held with State Governments and beneficiary Institutions to gauge their performance and resolve any challenges. Also, regular field visits are made by RUSA officials to monitor the progress of the scheme.

**STATE /UT-WISE DETAILS OF KENDRIYA VIDYALAYAS AND JAWAHAR NAVODAYA VIDYALAYAS FUNCTIONING IN THE COUNTRY**

<b>Sl. No.</b>	<b>Name of State/ UT</b>	<b>KVs</b>	<b>JNVs</b>
1.	A & N (UT)	02	03
2.	Andhra Pradesh	35	15
3.	Arunachal Pradesh	19	17
4.	Assam	58	27
5.	Bihar	49	39
6.	Chandigarh	05	01
7.	Chhattisgarh	36	28
8.	D&N Haveli and Daman & Diu	02	03
9.	Delhi	46	02
10.	Goa	05	02
11.	Gujarat	45	34
12.	Haryana	35	21
13.	Himachal Pradesh	25	12
14.	Jammu & Kashmir	36	20
15.	Jharkhand	41	26
16.	Karnataka	52	31
17.	Kerala	38	14
18.	Lakshadweep	01	01
19.	Ladakh	03	02
20.	Madhya Pradesh	112	54
21.	Maharashtra	59	34
22.	Manipur	09	11
23.	Meghalaya	07	12
24.	Mizoram	04	08
25.	Nagaland	06	11
26.	Odisha	63	31
27.	Puducherry	04	04
28.	Punjab	51	23
29.	Rajasthan	77	35
30.	Sikkim	02	04
31.	Tamil Nadu	45	00
32.	Telangana	35	09

33.	Tripura	09	08
34.	Uttar Pradesh	122	76
35.	Uttarakhand	45	13
36.	West Bengal	62	19
37.	<b>TOTAL</b>	<b>1245</b>	<b>650</b>

**ANNEXURE-V****State-wise details of number of Units and Amount Approved under RUSA**

Sl. No.	Name of State/ UT	Units Approved	Total Amount approved ( Rs in Cr)
1	Andhra Pradesh	138	854
2	Arunachal Pradesh	51	148.45
3	Assam	249	767
4	Bihar	78	372.4
5	Chhattisgarh	89	429
6	Goa	27	97
7	Gujarat	100	460
8	Haryana	67	462.544
9	Himachal Pradesh	84	316
10	Jammu & Kashmir	62	594.98
11	Jharkhand	94	624
12	Karnataka	144	808
13	Kerala	163	568
14	Madhya Pradesh	106	564
15	Maharashtra	94	856
16	Manipur	108	193.99
17	Meghalaya	36	153
18	Mizoram	117	145.096
19	Nagaland	29	149.2734
20	Odisha	166	920
21	Punjab	67	438.345
22	Rajasthan	130	611
23	Sikkim	64	131.4
24	Tamil Nadu	110	909.3
25	Telangana	75	507
26	Tripura	28	107.39
27	Uttar Pradesh	138	908
28	Uttarakhand	67	303.46
29	West Bengal	207	897
30	Andaman and Nicobar Islands	7	33
31	Chandigarh	18	96
32	Delhi	1	6
33	Dadra & Nagar Haveli	3	10.91
34	Daman And Diu	4	11.23
35	Puducherry	16	119
36	Ladakh	5	22.028
	<b>Total</b>	<b>2942</b>	<b>14593.8</b>

